NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/4/2016

NAME OF THE PETITIONER(S)

: YSP Paulraj

NAME OF THE RESPONDENT(S)

: Store N Move Pvt Ltd

UNDER SECTION

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. R. Navasiniha Kanna Advocate An

2. E. Omprahash Advocate for T. S. Paethasarothy Regist 1, 435

J. J. Chellakumar Advocate for T- Laravanan Respetts 2,3 + 6 N. Datchayini

ORDER

Shri R Narasimha Kanna, counsel representing the petitioner present. Shri E Omprakash, counsel for R1, R4 & R5 and Shri T Saravanan, counsel for R2, R3 & R6 are present. Proposal for settlement was served to the other side by the counsel for R1 & R2 for which counsel for petitioner seeks time to reply. At request time is granted. Put up on 10.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)